

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**  
**(Office of the Registrar General Camp at Srinagar)**

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**ORDER**

No: 1186-J-2021/RG

**Dated: 04.12.2021**


After considering the seniority, vigilance report and performance of all eligible Judicial Officers evaluated in terms of the High Court Order No. 1056 dated 15.01.2015, the adhoc appointment on promotion basis as District Judges of the following Judicial Officers, made vide Government Order No.153- JK (LD) of 2021 dated 15.01.2021, is hereby confirmed/regularized against the substantive posts held by them with effect from the date they have assumed the charge as Adhoc District Judges, except Sh. Pradeep Kumar whose appointment as Adhoc District Judge is confirmed on regular basis w.e.f. 01.05.2021:

**S/Shri**

1. Abdul Nasir,
2. Surinder Singh,
3. Javaid Ahmad Geelani,
4. Mohd. Amin Mir, (now retired)
5. Ajay Kumar Gupta ,
6. Sudhir Kumar ,
7. Om Parkash Thakur,
8. Gowhar Majid Dalal,
9. Javed Alam ,
10. Mehraj-ud-Din Sofi,
11. Surjit Singh Bali,
12. Om Prakash Bhagat,
13. Manjit Singh Manhas,
14. Naushad Ahmad Khan,
15. Som Lal,
16. Mohd. Ashraf Bhat,
17. Pradeep Kumar.

However, their seniority in the cadre of District Judges shall be determined on completion of the process for filling up of 07 vacancies of direct quota advertised vide notification No. 1160 dated 05.11.2018.

**By Order of the Hon'ble Full Court.**

  
**(Jawad Ahmed)**  
**Registrar General**

No: 50486-518/RG/GS

**Dated: 04.12.2021**

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.

3. Secretary to Government, Department Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh.
5. Registrar Judicial, High Court of J&K and Ladakh.
6. Director Finance, High Court of J&K and Ladakh.
7. Concerned Officers \_\_\_\_\_  
..... for information and necessary action.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.

  
**Registrar General**